

## Annexure 5

Name of the corporate debtor: ABERDEEN FOODS PRIVATE LIMITED ; Date of commencement of liquidation :03/10/2024 ; List of stakeholders as on: 08/12/2024

## List of operational creditors (Government Dues)

| SI. No.      | Details of Claimant                                     |                    | Details of claim received |                | Details of claim admitted |                   |   |  |  | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|--------------|---|--------------------|---------------------------|----------------|---------------------------|-------------------|---|--|--|----------------------------|---|--------------------------|------------------------------------|-----------------|
|              | Department  | Government         | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim   | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed? (Yes/No) | % share in total amount of claims admitted |                            |   |                          |                                    |                 |
| 1            | Deputy Commissioner of Income Tax- Circle (1) (1), Pune | Central Government | During CIRP               | 54,630         | 54,630                    | Income Tax Demand | -   | -  | 0.35%                                      | -                          | -   | -                        | -                                  |                 |
| <b>Total</b> |   |                    |                           | <b>54,630</b>  | <b>54,630</b>             |                   |   |  | <b>0.35%</b>                               |                            |   | -                        |                                    |                 |